

- (ii) An increased annual intake in the Indian Military Academy, Dehra Dun;
- (iii) Employment of larger proportion of JCOs as in NCC Units in lieu of officers;
- (iv) Re-employment of released and retired officers either in the substantive rank last held or one rank lower with the consent of the officers and
- (v) temporary enhancement in the retirement age limit of substantive Lt. Cols. of the Arms.

The above measures are intended to provide some relief in respect of the officer position.

Bank Lending Rates

3288. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

- (a) whether Government have taken notice of the recent increase of Bank lending rates by some leading Banks;
- (b) if so, what is the average increase per cent; and
- (c) what is the reaction of Government in this regard?

The Minister of Finance (Shri Morarji Desai): (a) and (b). By means of a directive issued by the Reserve Bank, the minimum lending rate of the scheduled Banks has been fixed at 5% and their average lending rates have been raised by not less than $\frac{1}{2}$ % with effect from 1st October, 1960.

(c) The increase in the lending rates, is intended to exercise a restraining influence on the pressure of demand for funds.

Rourkela Steel Plant

3289. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Wide Strip Mill at the steel works site at Rourkela has started production;

(b) if so, at what cost the mill has been completed; and

(c) what is its production capacity?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) About Rs. 230 million, which includes cost of supply and erection of machinery, shearing lines, electrical equipment, auxiliary plants, cranes, steel structures and civil engineering works but excludes cost of pusher type furnaces and painting.

(c) 600,000 tons per annum with two shifts.

Advisory Bodies

3290. Shri Brajeshwar Prasad: Will the Minister of Home Affairs be pleased to lay a statement showing the number and names of advisory bodies, Ministry-wise, including consultative committees functioning at present to advise the Central Government and the names of those in which Members of Parliament have representation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the House as soon as it is received.

Construction of Road in Kailasar, Tripura

3291. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that for the construction of a road, land of rehabilitated Jumbias of Manikpur, Bhaibone Chherah of Kailasar, Tripura, has been acquired; and

(b) if so, whether due compensation has been paid or whether arable land has been given instead of the land acquired?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table.